

National Company Law Tribunal

Allahabad Bench

CP NO. 80/ND/2015

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2017

NAME OF THE COMPANY: Galaxy Life care services Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 397/398 of the companies act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Rajneesh Singh Adv.			Rajneesh Singh
2.	ABHAY K. DAS	Adv.	Petitioner	Abhay K. Das
3.	ADARSH TENDON	PL	Respondent	Adarsh Tendon

CP NO.80/ND/2015

The case is taken up out of turn on being mentioned. At the request of learned counsel for the parties, the matter is adjourned to 22nd January, 2018.

Dated:15.12.2017

Typed by:
Kavya Prakash Srivastava
(Stenographer)

Sd/-
H.P. Chaturvedi,
Member (Judicial)